

- (e) the action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT) : (a) to (c) Yes, Sir. As per the latest information available, 427 companies and 104 audit firms were found guilty of violating the accounting principles and financial irregularities.

(d) Such details are not required to be maintained by this Ministry under the provisions of the Companies Act, 1956.

(e) Penal action has been initiated against such companies and audit firms, under Section 211 and Section 227 read with Section 233 respectively of the Companies Act, 1956 for such violations.

#### **Changes in Companies Bill**

1750. DR. E.M. SUDARSANA NATCHIAPPAN : Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether Government has received proposals to accommodate amendments suggested by the Department related Parliamentary Standing Committee on Finance and reintroduce the Companies Bill; and

(b) if so, whether the provisions of the Bill would be looked into in the case of false addresses and nomination of bogus persons in the Board of Directors of the company so that the accountability of the entire board is fixed for violations?

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT) : (a) to (b) Yes, Sir. The recommendations made by the Hon'ble Parliamentary Standing Committee on Finance in its report to the Parliament, dated 13th August, 2012, have been examined and it has been decided to move official amendments to the Companies Bill, 2011 in the current session of Parliament to incorporate most of these recommendations in the Bill.

#### **Toilets in rural areas in Assam**

1751. SHRIMATI NAZNIN FARUQUE : Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of the steps taken by Government for construction of toilets in rural areas in Assam;

(b) whether the funds allocated for construction of rural toilets are sufficient to meet the challenges in specified time;

(c) the number of Non-Governmental Organisations (NGOs) working in this field and the co-operation extended by the Ministry; and

(d) by when Government is likely to meet the target of 100 per cent toilets in villages of the State?

THE MINISTER OF STATE OF THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI) : (a) To accelerate the progress of sanitation in rural areas of the country including in Assam, Government of India has designed a paradigm shift in Total Sanitation Campaign (TSC) which is now called the Nirmal Bharat Abhiyan (NBA), in the Twelfth Five Year Plan. The objective of NBA is to achieve sustainable behaviour change with provision of sanitary facilities in entire communities in a phased, saturation mode with 'Nirmal Grams' as outcomes. The new strategy is to transform rural India into 'Nirmal Bharat' by adopting community saturation approach. The provision of incentive for individual household latrine units has been widened to cover all APL households who belong to SCs, STs, small and marginal farmers, landless labourers with homesteads, physically challenged and women headed households along-with all BPL households. Financial incentive for construction of toilets has been raised for all eligible beneficiaries to Rs. 4600 under NBA. In addition upto Rs. 4500 to be booked under Mahatma Gandhi National Rural Employment Guarantee Scheme for construction of the toilet is permitted and a beneficiary contribution of Rs. 900, taking the total unit cost of toilet to Rs. 10000/-. Conjoint approach with the scheme of National Rural Drinking Water Programme (NRDWP) has been adopted to address the issue of availability of water in the Gram Panchayats for sustaining sanitation facilities created. Funds for capacity building of all stakeholders including Panchayati Raj Institutions (PRIs) and field level implementers have been earmarked under the revised strategy. Convergence with other State Departments like Health, Women & Child Development and Panchayati Raj is being focused upon. Provision has been made for incentivizing Accredited Social Health Activists (ASHAs) and Anganwadi workers for promoting sanitation. Self Help Groups, Women's Groups and Non Government Organisations of repute are to be encouraged by States to participate in sanitation promotion.

The following funds have been released by the Government of India to Assam to accelerate the pace of sanitation in rural areas during the last 3 years:

Year	Funds released
2009-2010	Rs. 67.29 crore
2010-2011	Rs. 94.37 crore
2011-2012	Rs. 122.51 crore

(b) Yes Sir, Allocation for the NBA has been increased from Rs. 1500 crore in 2011-12 (Revised Estimate) to Rs. 3500 crore in 2012-13 (Budget Estimate) an increase of 133.33%. Further under NBA, in 12th Plan, Ministry of Drinking Water and Sanitation has demanded Rs. 44116 crore for creation of sanitation facilities in rural areas of all States to meet the challenges in specified time frame.

(c) As per NBA Guidelines, NGOs can assist Panchayati Raj Institution (PRIs) in Information, Education and Communication (IEC) and Capacity Building activities leading to demand generation, construction and use of sanitation facility. No list is maintained of such NGOs at Central level.

(d) NBA goal is to achieve 100% access to sanitation for all rural households in all States, including Assam, by 2022.

#### **Construction of bath-cum-toilet facilities in rural areas**

1752. SHRI DILIPBHAI PANDYA : Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether Government is willing to support construction of bath-cum-toilet facilities for improving personal hygiene and sanitation, particularly for rural women; and

(b) if not, how does the Total Sanitation Campaign (TSC) intends to achieve its objectives?

THE MINISTER OF STATE OF THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI) : (a) Government has initiated the programme of Total Sanitation Campaign (TSC)/Nirmal Bharat Abhiyan (NBA) to incentivize the construction of toilets in rural areas to eligible categories of households.

(b) To accelerate the progress of sanitation in rural areas, Government of India has designed a paradigm shift in TSC which is now called the NBA, in the Twelfth